

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

B.A. No. 11803 of 2019

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09/24-06-2020 As prayed for, since Mr. P.A.S. Pati, learned counsel, has been appointed as State counsel, let this case be listed after ten days.

(Rongon Mukhopadhyay, J)

*Rakesh/-*